## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. (IB)-60(PB)/2017

П	V	т	н	E	M	$\Delta T$	TER	OF:

Portrait Advertising & Marketing Pvt. Ltd.

.....Petitioner

V.

Mothers Pride Dairy India Pvt. Ltd.

.....Respondent

SECTION:

UNDER SECTION 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

For the Respondent(s)

Shri Abhinandan Banerjee, Advocate

## **ORDER**

The Insolvency & Bankruptcy Board of India vide letter dated 07.07.2017 has recommended the name of Mr. Jitesh Gupta, Regn. No. (IBBI/IPA-002/IP-N00144/2017-18/10380), 257, Vardhman City Centre, Near Shakti Nagar Railway Under Bridge, Delhi-110052, Email: jitesh@jkgupta.com, Mobile Nos: 9810043622, as the Insolvency Resolution Professional. A copy of the application for assignment submitted by Mr. Jitesh Gupta has also been placed on record.

We accept the aforesaid recommendation and dispose of the reference made by The Insolvency & Bankruptcy Board of India.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

18.07.2017 Vineet